## GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:6181 ANSWERED ON:03.05.2013 REVIEW OF TRIBAL RELATED ISSUES Rathwa Shri Ramsinhbhai Patalbhai

## Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government proposes to review the tribal-related issues particularly those related to acquisition of their land for mining and other purposes;
- (b) if so, the details thereof;
- (c) whether the Government also proposes to constitute a commission to look into this matter;
- (d) if so, the details and composition thereof; and
- (e) the progress made in this regard?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SMT. RANEE NARAH)

(a)&(b) The Government of India is committed to the welfare and development of the Scheduled Tribes of the country. The Ministry of Tribal Affairs is the nodal Ministry for policy, planning and coordination of programmes for the development of the Scheduled Tribes and supplements the efforts of other Central Ministries and State Governments and Union Territory Administrations to fill the critical gaps taking into account the situation of the Scheduled Tribes. Modifications and review of schemes are done from time to time. As per information received from the Ministry of Rural Development, in order to take care of all issues related to Land Acquisition, Rehabilitation and Resettlement, the `Integrated Land Acquisition, Rehabilitation & Resettlement Bill, 2011` has been approved by the Cabinet.

(c) to (e) At present, there is no proposal to constitute a Commission to look into the matter.